

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4650
ANSWERED ON:19.12.2000
PENDING PROJECTS UNDER WASTELAND DEVELOPMENT
DALPAT SINGH PARASTE;GOWDAR MALLIKARJUNAPPA;VISHNU DATT

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of proposals pending with the Union Government for development of wasteland during each of the last three years and the current year State-wise especially in Madhya Pradesh and Jammu & Kashmir;
- (b) the reasons for their pendency;
- (c) the time by which these are likely to be cleared;
- (d) whether any proposal for release of funds for wasteland development programme of Bengaum (Karnataka) is pending with the Union Government; and
- (e) if so, the time by which the funds are likely to be released to the State?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA)

(a) & (b) : The Department of Land Resources is implementing an Integrated Wastelands Development Programme for development of degraded/wastelands on watershed basis. Under this Programme, state-wise priority lists are drawn up in the beginning of the financial year in consultation with the State Governments for sanction during the year. Thereafter, individual projects are processed for sanction on merit keeping in view their conformity with the Guidelines for Watershed Development as well as availability of funds.

The number of IWDP proposals pending with the Department till date, State-wise, including Madhya Pradesh and Jammu & Kashmir are given in the Annexure.

(c) Sanction of the pending projects would depend upon their conformity with the Guidelines for Watershed Development and availability of funds.

(d) No, Sir.

(e) The Question does not arise.

Annexure

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 4650 due for reply on 19.12.2000.

Statement showing pending IWDP project proposals as on 14.12.2000

Sl. No. Name of the State No. of Pending
IWDP Proposals

1.	Andhra Pradesh	09
2.	Assam	06
3.	Arunachal Pradesh	NIL
4.	Bihar	06
5.	Chattisgarh	NIL

6.	Gujarat		04
7	Goa		NIL
8.	Himachal Pradesh	03	
9.	Haryana		NIL
10.	Jammu & Kashmir	NIL	
11.	Jharkhand		NIL
12.	Karnataka		07
13.	Kerala		03
14.	Maharashtra	06	
15.	Madhya Pradesh	06	
16.	Manipur		08
17.	Meghalaya		05
18.	Mizoram		03
19.	Nagaland		02
20.	Orissa		03
21.	Punjab		NIL
22.	Rajasthan		04
23.	Sikkim		04
24.	Tripura		NIL
25.	Tamil Nadu		07
26.	Uttar Pradesh		08
27.	Uttarancha		01
28.	West Bengal		NIL
TOTAL		95	